

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No.355 of 1998
(O.A. No.104 of 1997)

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

JITENDRA NATH BALA & ORS.

VS

UNION OF INDIA & ORS.

For the Applicants: Mr. J. N. Biswas, counsel

For the Respondents: Mr. B.K. Chatterjee, counsel

Heard on 18.3.1999

: :

Date of order: 18.3.1999

O R D E R

Heard Mr. Biswas, learned advocate on behalf of the applicants, who files this miscellaneous application for expeditious hearing of the OA 104/97. Mr. Chatterjee, learned advocate appearing on behalf of the respondents prays for time to file reply to the OA. But it is found that the original application was filed in the year 1997. The respondents did not file any reply. However, last chance is given to file reply, if any. If no reply is filed at least one week before the next date, the OA will be heard ex parte. OA is fixed for hearing on 5.5.1999. MA is thus disposed of.


(D. Purkayastha)

MEMBER (J)